

**CITY CIVIL AND SESSIONS COURT, MUMBAI
IN THE COURT OF H.H.J SHRI. U. J. MORE
CIVIL CAUSE LIST OF DATE 23.09.2020 (CR.NO.08)**

Sr No.	Suit no.	Name of parties	Stage	Name of Advocate	Next date
1	Suit-543/2020	Vinodsingh Devsunder singh Vs MCGM	Ad-interim order	Adv. Mr. Manmohan Rao	
2	Suit-544/2020	Vinodkumar Ratanchand Surana Vs MCGM	Ad-interim order	Adv. Mr. Manmohan Rao	
3	Suit-109/2019	Mrs. Manali chandrakant Pise Vs MCGM	NM for hearing	Adv. Shri.Pratap Singh	
4	Suit 595/19	Mrs. Indira Bihari Sukheja Vs MCGM	NM for hearing	Adv.Mr. Ashok M Saraogi	
5	Suit- 598/19	Naresh Hariram Choithani Vs MCGM	NM for hearing	Adv. Dube	
6.	Suit-2837/19	Abdul Sattar Vazir Shaikh Vs MCGM	NM for hearing	Adv. Mrs. Sarita Donde	